

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 12.07.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 649 of 2019	Navin Heavy Lifter & Anr. Vs. Canbuild Precast Solutions Pvt Ltd.	Pankaj Jain	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 706 of 2019	Forech India Pvt Ltd. Vs. Tecpro Systems Ltd & Ors.	Arvind Kumar	
3.	Comp. App. (AT) (Ins) No. 707 of 2019	Jet Airways (India) Ltd. Vs. State Bank of India & Anr.	Priyanka Anand	Karan Khanna
4.	Comp. App. (AT) (Ins) No. 708 of 2019	Jaypee Greens Krescent Home Buyers Welfare Association & Ors. Vs. Jaypee Infratech Ltd Through Anuj Jain, Interim Resolution Profession.	Shivam Pandey	
5.	Comp. App. (AT) (Ins) No. 709 of 2019	Invent Assets Securitisation & Reconstruction Pvt Ltd & Anr. Vs. Rajmal Labhchand Mogra.	Smriti Churiwal	
6.	Comp. App. (AT) (Ins) No. 710 of 2019	Saumil. A. Bhavnagri. Vs. Nimit Builder Pvt Ltd & Ors.	Dinkar Singh	
7.	Comp. App. (AT) No. 181 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors.	Ritwik Sahay	
8.	Comp. App. (AT) No. 183 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors.	Shikhar Shrivastava	
9.	Comp. App. (AT) No. 182 of 2019	Thangam Metal Cans Pvt Ltd. & Anr. Vs. R.Srinivasan & Ors.	Shantanu Singh	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 311 of 2019	Regional Provident Commissioner-I, Tirunelveli Vs. G. Gunasekaran & Ors. With	Dr. Subash C. Gupta	Siddharth Jain-R1 Abhishek Kaushik-R2
11.	Comp. App. (AT) (Ins) No. 413 of 2019	Regional Provident Fund Commissioner, Tirunelveli Vs. Gopalsamy Ganesh Babu & Ors.	Dr. Subash C. Gupta	Siddharth Jain-R1 Abhishek Kaushik- R2
12.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1
13.	Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	Pankaj Bhagat-R1
14.	Comp. App. (AT) (Ins) No. 568 of 2019	Empress Place Owners Association. Vs. Chitra Srinivas With	Ankur Singh	
15.	Comp. App. (AT) (Ins) No. 569 of 2019	Levantine Heights Apartment Allottees Associations. Vs Chitra Srinivas	Arjun Krishnan	
16.	Comp. App. (AT) (Ins) No. 574 of 2019	Lagadapati Ramesh. Vs. Ramanathan Bhuvaneshwari. With	Y. Suryanarayana.	
17.	Comp. App. (AT) (Ins) No. 592 of 2019	Commune Properties India Pvt Ltd & Ors. Vs. Ramanathan Bhuvaneshwari & Ors.	R.V. Yogesh	
18.	Comp. App. (AT) (Ins) No. 618 of 2019	G.R.K. Reddy. Vs. ICICI Bank Ltd & Ors.	Nithin Chowdary	D. Sreenivasan (R1)
19.	Comp. App. (AT) No.98 of 2019	Ad2Pro Global Creative Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors. With	Kshitij	Piyush Goel
20.	Comp. App. (AT) No.99 of 2019	Ad2Pro Media Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors.	Kshitij	Piyush Goel

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 346 of 2018 And I.A. No. 340 & 1645 of 2019	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
2.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Karan Khanna	Gauri Rasgotra
3.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	Sanjay Shorey- MCA Ashish Mukhi

For Hearing

4.	Comp. App. (AT) No. 270 of 2018 Part Heard	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
5.	Comp. App. (AT) No. 271 of 2018 Part Heard	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Himanshu Vij	Abhishek Rao
6.	Comp. App. (AT) No. 329 of 2018 Part Heard	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao
7.	Competition Appeal (AT) No. 05 of 2018 Part Heard	Karnataka Power Corporation Ltd. Vs. CCI & Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)
8.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999) Part Heard	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
9.	Contempt Case (AT) (MRTP) No. 05/2017	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

	InTransfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)			
10.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav
11.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. With	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
12.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors. With	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
13.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	Navdeep Singh Suhag-R1
14.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra

Note: The Court will rise at 03:00 PM.

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By Order

-sd/-

Registrar